

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 358/99

Wednesday, this the 24th day of March, 1999.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

1. C.K. Attakoya,
S/o. Aboosala,
Cheriyam Kakkada House,
Agathy Island,
Cook, Government High School,
Agathy.
2. Beyashabiyoda Biyasha,
D/o. Late Mohammed Kunhi,
Cook, Government High School,
Agathy,
3. Makkiyachoda Haleema,
D/o. Ahammed,
Cook/Aya, Government High School,
Agathy.

...Applicants

By Advocate Mr. P.V. Mohanan

Vs.

1. The Administrator,
Union Territory of Lakshadweep,
Kavaratty.
2. The Director of Education,
Kavaratty.

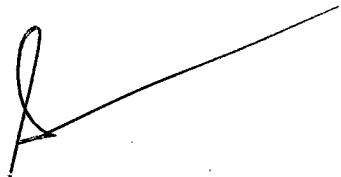
...Respondents

By Advocate Mr. S. Radhakrishnan, ACGSC

The application having been heard on 24.3.99, the
Tribunal on the same day delivered the following:

ORDER

Applicants seek to direct the respondents to grant and
disburse arrears of wages to the applicants at the rate of
1/30th of the minimum of scale of Rs. 750 - 940 + Dearness
Allowance from the date of joining duty with arrears thereon
and to grant temporary status to the applicants in the light
of O.M. No. 51010/2/90-ESTT(C) Ministry of Personnel dated
10.9.93.



2. When the O.A. was taken up, the learned counsel appearing for the applicants submitted that it is suffice to permit the applicants to submit a joint representation to the first respondent for redressal of their grievance, and to direct the first respondent to consider the same and pass a speaking order within a reasonable time. The learned counsel appearing for the respondents submitted that there is no objection in adopting such a course.

3. Accordingly, the applicants are permitted to submit a joint representation to the first respondent through proper channel within two weeks from today. If such a representation is received, the first respondent shall consider the same and pass a speaking order within three months from the date of the receipt of the joint representation.

4. O.A. is disposed of as above. No costs.

Dated the 24th day of March, 1999.



A.M. SIVADAS
JUDICIAL MEMBER

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